

Rollta India Limited

Date of commencement of CIRP : 19.01.2023

List of Creditors (Version 2.0) drawn as on: 13.03.2023 Earlier (Version 1.0) drawn as on: 09.02.2023

Under Regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl.No.	Category of creditor	Summary of claims received		Summary of claims Admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any	(Amount in ₹)
		No. of claims	Amount	No. of claims	Amount of claims Admitted						
1	Secured financial creditors belonging to any class of creditors	-	₹ -	-	₹ -	₹ -	₹ -	₹ -	1	Not Applicable	
2	Unsecured financial creditors belonging to any class of creditors	-	₹ -	-	₹ -	₹ -	₹ -	₹ -	2	Not Applicable	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	6	₹ 70,99,09,85,329	6	₹ 70,86,54,87,458	₹ 11,81,94,352	₹ 73,03,519	₹ -	3		
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	4	₹ 74,63,57,79,165	2	₹ 40,91,99,43,872	₹ -	₹ 16,89,43,52,632	₹ 16,82,14,82,661	4		
5	Operational creditors (Workmen)	0	₹ -	0	₹ -	₹ -	₹ -	₹ -	5		
6	Operational creditors (Employees)	562	₹ 1,46,95,60,653	514	₹ 53,52,77,372	₹ -	₹ 79,13,85,051	₹ 14,28,98,230	6		
7	Operational creditors (Government Dues)	5	₹ 51,79,61,452	4	₹ 25,06,98,781	₹ 26,65,54,786	₹ 7,07,885.00	₹ -	7		
8	Operational creditors (other than Workmen and Employees and Government Dues)	108	₹ 1,10,52,10,757	100	₹ 15,95,31,624	₹ 46,99,97,831	₹ 32,73,70,332.00	₹ 14,83,10,970	8		

9	Other creditors, if any, (other than financial creditors and operational creditors)	0	-	0	-	₹ -	₹ -	₹ -	9
	Total		₹ 1,48,71,94,97,355		₹ 1,12,73,09,39,107	₹ 85,47,46,969	₹ 18,02,11,19,419.02	₹ 17,11,26,91,861	

Notes :

1. This list of creditors is subject to further revision on the basis of exchange of information/documents/details substantiating the claim.

2. The Resolution Professional reserves her right to modify entry in the list of Creditors, when she comes across additional information warranting such modification, and shall modify the entry in this List of Creditors.

Dr. CS Adv Mamta Binani
Resolution Professional (RP)
In the matter of Rolta India Limited
Registration No.: IBBI/IPA-002/IP-N00086/2017-18/10227
AFA Valid till 05.12.2023
+91 98310 99551
roltaindia.cirp@gmail.com (process specific)
mamtabinani@gmail.com (registered with IBBI)
Address of the RP registered with IBBI:
Second Floor, Nicco House, 2 Hare Street
Kolkata 700001, West Bengal
Date : 13.03.2023
Place : Mumbai

Annexure-1

Rolta India Limited

Date of commencement of CIRP : 19.01.2023

List of Creditors (Version 2.0) drawn as on: 13.03.2023 Earlier (Version 1.0) drawn as on: 09.02.2023

List of Secured Financial Creditors belonging to any Class of Creditors

Sl.No	Name of Creditor	Details of claim received		Details of claim Admitted					Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claims under verification	Remarks, if any	
		Date of Receipt	Amount Claimed	Amount of Claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC
<i>NOT APPLICABLE</i>														
Total			₹ -	₹ -		₹ -	₹ -			₹ -	₹ -	₹ -	₹ -	

Annexure-2

Rolta India Limited

Date of commencement of CIRP : 19.01.2023

List of Creditors (Version 2.0) drawn as on: 13.03.2023 Earlier (Version 1.0) drawn as on: 09.02.2023

List of Unsecured Financial Creditors belonging to any Class of Creditors

(Amount in ₹)

Sl.No	Name of Creditor	Details of claim received		Details of claim Admitted				Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claims under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claimed admitted	Nature of Claim	Amount covered by guarantee	Whether related party?					
<i>NOT APPLICABLE</i>												
Total	-	₹ -	₹ -			₹ -	-		₹ -	₹ -	₹ -	

GR- Notes related to amount covered by guarantee
NA-Notes related to claim not admitted
CN- Notes related to contingent claims
VR- Notes related to claims under verification
RP- Notes related to Related Party

Notes

GR-1	Amount covered by the guarantee is under verification. The same would be verified once the required documents/records/clarifications substantiating the same are provided.
NA-1	The claims denominated in foreign currency has been admitted at a value in Indian currency at the official exchange rate (i.e. RBI Reference Rate) as on the insolvency commencement date 19.01.2023. RBI Reference Rate as on 19.01.2023 is Rs. 81.3577=1USD.
CN-1	Claim with respect to the live bank guarantee(s) issued but not invoked has been kept under contingent claim.
VR-1	This claim has been kept under verification. The same would be verified once the required documents/records/clarifications substantiating the same are provided.
RP-1	In terms of proviso to Section 21(2) of the Code, Provided that a financial creditor, if it is a related party of the corporate debtor, shall not have any right of representation, participation or voting in a meeting of the committee of creditors.

Annexure-4

Rolta India Limited

Date of commencement of CIRP : 19.01.2023

List of Creditors (Version 2.0) drawn as on: 13.03.2023 Earlier (Version 1.0) drawn as on: 09.02.2023

List of Unsecured Financial Creditors (other than Financial Creditors belonging to any class of creditors)

														(Amount in ₹)
Sl.No	Name of Creditor	Type of claim	Details of claim received		Details of claim Admitted				Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claims under verification	Remarks, if any	
			Date of Receipt	Amount Claimed	Amount of Claimed admitted	Nature of Claim	Amount covered by guarantee	Whether related party?						% of voting share in CoC
#####	Bank of Baroda	Corporate Guarantee (Borrower: Rolta Private Limited)	01.02.2023	₹ 4,30,89,78,872	₹ 4,30,89,78,872	Unsecured	₹ -	No	4.09%	₹ -	₹ -	₹ -	₹ -	
		Total		₹ 4,30,89,78,872	₹ 4,30,89,78,872		₹ -			₹ -	₹ -	₹ -		
2	Citicorp International Limited, as Trustee (8.875% Senior Notes due 2019 issued by Rolta Americas LLC)	Principal	27.02.2023	₹ 30,29,46,78,603	₹ 30,29,46,78,603	Unsecured	₹ -	No	34.72%	Under verification (Refer Note MS-1)	₹ -	₹ -	₹ -	
		Interest		₹ 23,13,77,69,058	₹ 6,31,62,86,397		₹ -				₹ -	₹ -	₹ 16,82,14,82,661	
		Total		₹ 53,43,24,47,661	₹ 36,61,09,65,000		₹ -				₹ -	₹ -	₹ 16,82,14,82,661	
3	Pinpoint Multi-Strategy Master Fund	2 September Judgement	02.02.2023	₹ 8,11,75,76,054	₹ -	Unsecured	₹ -	No	-	₹ -	₹ -	₹ 8,11,75,76,054	₹ -	Refer Note NA-1
		2 September to 1st April 21 Interest		₹ 42,23,36,354	₹ -		₹ -			₹ -	₹ 42,23,36,354	₹ -		
		Outstanding after partial satisfaction		₹ 5,43,74,06,368	₹ -		₹ -			₹ -	₹ 5,43,74,06,368	₹ -		
		Interest from 1st April 21 to 19.12.2023		₹ 88,22,00,562	₹ -		₹ -			₹ -	₹ 88,22,00,562	₹ -		
		Sub total		₹ 6,74,19,43,285	₹ -		₹ -			₹ -	₹ 6,74,19,43,285	₹ -		
		1 December Judgement Amount		₹ 1,63,85,37,951	₹ -		₹ -			₹ -	₹ 1,63,85,37,951	₹ -		
		Post judgement interest		₹ 31,47,33,961	₹ -		₹ -			₹ -	₹ 31,47,33,961	₹ -		
		sub total		₹ 1,95,32,71,912	₹ -		₹ -			₹ -	₹ 1,95,32,71,912	₹ -		
		Total		₹ 8,69,52,15,197	₹ -		₹ -			₹ -	₹ 8,69,52,15,197	₹ -		
4	Value Partners Greater China High Yield Income Fund (VP (GCHY))	2 September Judgement	02.02.2023	₹ 6,78,68,47,681	₹ -	Unsecured	₹ -	No	-	₹ -	₹ -	₹ 6,78,68,47,681	₹ -	Refer Note NA-1
		2 September to 1st April 21 Interest		₹ 35,31,02,021	₹ -		₹ -			₹ -	₹ 35,31,02,021	₹ -		
		Outstanding after partial satisfaction		₹ 5,17,04,96,549	₹ -		₹ -			₹ -	₹ 5,17,04,96,549	₹ -		
		Interest from 1st April 21 to 19.12.2023		₹ 83,88,95,358	₹ -		₹ -			₹ -	₹ 83,88,95,358	₹ -		
		Sub total		₹ 6,36,24,93,928	₹ -		₹ -			₹ -	₹ 6,36,24,93,928	₹ -		
		1 December Judgement Amount		₹ 1,54,07,02,076	₹ -		₹ -			₹ -	₹ 1,54,07,02,076	₹ -		
		Post judgement interest		₹ 29,59,41,432	₹ -		₹ -			₹ -	₹ 29,59,41,432	₹ -		
		sub total		₹ 1,83,66,43,508	₹ -		₹ -			₹ -	₹ 1,83,66,43,508	₹ -		
		Total		₹ 8,19,91,37,435	₹ -		₹ -			₹ -	₹ 8,19,91,37,435	₹ -		
Grand Total				₹ 74,63,57,79,165	₹ 40,91,99,43,872	-	₹ -	-	38.81%	₹ -	₹ -	₹ 16,89,43,52,632	₹ 16,82,14,82,661	

MS- Notes related to mutual set off is under verification

NA-Notes related to amount Not Admitted

Notes

MS-1 The amount of set off, if any, has been kept under verification. The same would be verified once the required documents/records/clarifications substantiating the same are provided.

NA-1 RP is unable to consider this claim as the same arises out of securities and the terms of such financial debt provide for appointment of a trustee to act on behalf of the creditors. The trustees in respect of the 2018 Notes and 2019 Notes have approached the Resolution Professional. Furthermore, Citicorp International Limited has filed a claim for the entire issue of 2019.

Annexure-5

Rolta India Limited

Date of commencement of CIRP : 19.01.2023

List of Creditors (Version 2.0) drawn as on: 13.03.2023 Earlier (Version 1.0) drawn as on: 09.02.2023

List of Operational Creditors (Workmen)

											(Amount in ₹)		
Sl.No	Name of authorised representative, if any	Name of workman	Details of claim received		Details of claim Admitted				Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claims under verification	Amount of claim not admitted	Remarks, if any
			Date of Receipt	Amount Claimed	Amount of Claim admitted	Nature of Claim	Whether related party?	% of voting share in CoC, if applicable					
<i>No claim has been received upto the last date of receipt of claim</i>													
Total	-	-	₹	-	₹	-		-		z			

Annexure-7

Rolta India Limited

Date of commencement of CIRP : 19.01.2023

List of Creditors (Version 2.0) drawn as on: 13.03.2023 Earlier (Version 1.0) drawn as on: 09.02.2023

List of Operational Creditors (Government dues)

													(Amount in ₹)
Sl.No	Details of Claimant		Details of claim Received		Details of claim Admitted				Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claims under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of Receipt	Amount Claimed	Amount of Claim admitted	Nature of Claim	Whether related party?	% of voting share in CoC, if applicable					
1	Deputy Commissioner of State Tax, Mumbai	State Government	25.01.2023	₹ 13,37,94,448	₹ 2,01,06,051	under verification	No	NA	₹ 11,16,51,852	₹ -	₹ -	₹ 1,13,721	Refer Note 1&2
					₹ 19,22,824	Unsecured							
2	Govt of India, Income Tax Department-TDS	Central Government	01.02.2023	₹ 19,33,22,194	₹ 19,33,22,194	Unsecured	No	NA	₹ -	₹ -	₹ -	₹ -	Fully Admitted
3	Government of India, Ministry of Commerce and Industry , through the development commissioner, SEEPZ- SEZ, Andheri (East), Mumbai	Central Governmnet	02.02.2023	₹ 16,33,13,948	₹ 1,45,50,784	Unsecured	No	NA	₹ 14,81,69,000	₹ -	₹ -	₹ 5,94,164.00	Refer Note 1&2
4	The Professional Tax Officer, Government of Maharashtra	Central Government	01.02.2023	₹ 67,33,934	₹ -	Unsecured	No	NA	₹ 67,33,934	₹ -	₹ -	₹ -	Refer Note 1&2
5	The Commissioner of Customs, NS-II, JNCH, NHAVA SHEVA	Central Government	21.02.2023	₹ 2,07,96,928	₹ 2,07,96,928	Unsecured	No	NA	₹ -	₹ -	₹ -	₹ -	Fully Admitted
Total				₹ 51,79,61,452	₹ 25,06,98,781				₹ 26,65,54,786	₹ -	₹ -	₹ 7,07,885	

Note

1 Documents substantiating the claim 'under verification' are under examination and further information and records have been sought from the claimants and /or the corporate debtor.

2 Any claim amount which is not crystallized as on Insolvency commencement date i.e 19.01.2023, is treated as contingent claims.

Annexure-9

Rolta India Limited

Date of commencement of CIRP : 19.01.2023

List of Creditors (Version 2.0) drawn as on: 13.03.2023 Earlier (Version 1.0) drawn as on: 09.02.2023

List of Other Creditors (Other than financial creditors and operational creditors)

													(Amount in ₹)
Sl.No	Name of creditor	Details of claim received		Details of claim Admitted					Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claims under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
-	-	-	-	-	₹ -	Amount covered by security interest	₹ -	No	₹ -	₹ -	₹ -	₹ -	
NOT APPLICABLE													
	Total	-	-	-		Amount covered by	₹ -		₹ -	₹ -	₹ -	₹ -	

Rolta India Limited

Date of commencement of CIRP : 19.01.2023

List of Creditors (Version 2.0) drawn as on: 13.03.2023 Earlier (Version 1.0) drawn as on: 09.02.2023

Disclaimer

The information contained in this List of Creditors ("List") is substantially based on information collected by the Resolution Professional (RP) from the books and records of the Corporate Debtor, or as supplied by claimants, officers or employees of the Corporate Debtor. The RP shall not have any liability for any statements, disclosures or representations (expressed or implied) contained in, or any omissions from, this List or any other written or oral communication transmitted to the recipient.

The RP disclaims liability for any losses/ liabilities or damages that may arise relying on the List. No damages/ losses/ penalties/ liabilities or any form of claim shall lie against the RP for the List .